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## The Assam Gazette

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## **EXTRAORDINARY**

প্ৰাপ্ত কৰ্মাৰ লাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

বিবসুৰ, বৃহস্পৃতিবাৰ, 12 বে, 1977, 22 বহাগ, 1899 খুক at 69 Disput, Thursday, 12th May, 1977. 22nd Vaisakha, No. 69 1899 ( S. E. )

> GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

## NOTIFICATION

The 10th May 1977

No.LJL34./77/5.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

## ASSAM ACT IX OF 1977

(Received the assent of the Governor on 5th May 1977)

THE ASSAM AGRICULTURAL UNIVERSITY (AMEND-MENT) ACT, 1977

An

Act

to amend the Assam Agricultural University Act, 1968.

Whereas it is expedient to amend the Assam Agricul-Preamble. tural University Act, 1968, hereinafter called principal Act, in the manner hereinafter appearing;

> It is hereby enacted in the Twenty-eighth year of the Republic of India as follows:-

Shor title and commencement.

- 1. (1) This Act may be called the Assam Agricultural University (Amendment) Act, 1977.
  - (2) It shall come into force at once.

Amendment 1968.

- 2. In Section 10 of the principal Act, after sub-section of Section (6) the following shall be inserted as sub-section (7), 10 of Assam namely:—
  - "(7) If any member of the Board does not attend three consecutive meetings of the Board he shall be disqualified from being a member of the Board unless such absence has been caused for circumstances beyond the control of such member".
- of Section (3) the punctuation full stop (.) at the end shall be Act XXIV substituted by the punctuation color (.) proviso shall be inserted thereafter, namely :of 1968.

"Provided that no person shall hold the office of the Vice-Chancellor beyond the age of 65 years".

> U. TAHBILDAR, Secretary to the Govt of Assam, Legislative Department.